

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 48(ND)14
CA. NO.

CORAM:

PRESENT: Smt. Ina Malhotra
HON'BLE MEMBER (J)

SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016**

NAME OF THE COMPANY: M/s. Arun Mehta & Ors. Vs. Satramdas Gehrimal Jewellers Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1	SAKAR SHARMA Shyamal Anand	FCA "	Rep No 2-7 " "	Ashar. /Mr
3	Mrs. Mohit D. Ram, Adv. Mr. Aniruddha Deshmukh,		PETITIONER	AP

ORDER

Mr. Anirudh Deshmukh, Ld. Counsel for the Petitioner requests for an adjournment as the Sr. Counsel Meenakshi Arora is not available today. The matter is at the stage of final arguments. No further date shall be granted. In the meanwhile, written synopsis by both the parties shall be filed.

List on 15.01.2017.


[S.K. MOHAPATRA]
MEMBER [T]

2d/-
[INA MALHOTRA]
MEMBER [JUDICIAL]